LOK SABHA UNSTARRED QUESTION NO. 4828 TO BE ANSWERED ON 29.03.2023

SCRAPPING OF BOARDS

4828. SHRI GIRISH CHANDRA:

Will the Minister of TEXTILES वस्त्र मंत्री be pleased to state :

- (a) the details of the policy to promote the handloom sector;
- (b) whether it is a fact that the Government proposes scrapping of Boards which were established to benefit the weavers;
- (c) if so, the details in this regard; and
- (d) whether the Government is considering to keep weaving sector out of the purview of GST?

उत्तर ANSWER वस्त्र राज्य मंत्री (**श्रीमती दर्शना जरदोश**) THE MINISTER OF STATE FOR TEXTILES (SMT. DARSHANA JARDOSH)

- (a): The Government of India, Ministry of Textiles has been implementing the following schemes during 2021-22 to 2025-26 for development of handlooms and welfare of weavers across the country:
 - 1. National Handloom Development Programme;
 - 2. Raw Material Supply Scheme;

Under the above schemes, end to end support is provided to handloom workers for raw materials, looms & accessories, skilling, infrastructure development, design & product development, marketing in domestic/overseas markets, MUDRA loans etc.

- **(b) & (c):** After a thorough review of the functioning of the All-India Handloom Board, the Board was disbanded by the Government in the year 2020.
- (d): Goods and Services Tax (GST) has been introduced by Government of India to rationalize multiple taxes on goods & services and bring uniformity and transparency in the taxation system. Accordingly, it is applicable to the Textile sector, including handlooms.

GST rates are prescribed on the recommendation of GST Council, which consists of Union Finance Minister and Ministers nominated by representative State Governments. In its 45th meeting, GST Council made a recommendation for revising GST rates on textile products and related services from 5% to 12% to correct inverted duty structure in these goods and services.

Subsequently, GST Council in its 46th meeting decided to defer the increase in GST rate on textile and textiles related job work services. Consequently, there has been no change in GST rate on garments and fabrics.
